

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 435/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Dewan Housing Finance Corporation Ltd.
V/s.
Shri Someshwara Spun Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Smit Shah	For Petitioner	S. Shah
		i/b. Shrivastav & Co	

ORDER

TCP No. 435/I&BP/NCLT/MB/MAH/2017

First Call: Counsel for the Petitioner is absent. Corporate Debtor Counsel also absent.

Second Call: At request of the Petitioner's Counsel, list this matter on
08.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)